

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2875

ANSWERED ON:02.08.2002

FUNDS TO NGOS

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government have recently constituted an expert committee to advise in regard to provisions of funds to NGOs;
- (b) if so, the details thereof; and
- (c) the time by which the Committee will submit its report?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a) Yes Sir.

(b) A six member Advisory Committee headed by Shri S. Satyam, IAS (Retd.) has been constituted on 21st June 2002 by this Ministry regarding issues relating to NGOs. The terms of reference of the committee are as under:-

- (i) To advise on framing of revised guidelines for assisting non-governmental organizations from the Ministry.
  - (ii) To suggest ways and means to expedite the process of release of grants.
  - (iii) To suggest more efficacious processes for inspection and monitoring of NGOs to review and improve procedures, formats for the monitoring mechanism and inspection system for the NGOs
  - (iv) Any other steps required for a smoother NGO-Ministry interface.
- (c) The committee will submit their report within six months from the date of notification.